

(b) to (d) The Phase-II of FAME Scheme envisages support for setting up of adequate public charging infrastructure to instill confidence among Electrical Vehicles (EV) users, through active participation and involvement of various stakeholders including Government agencies, industries and Public Sector Enterprises (PSEs). A budget provision of ₹ 1000 Crore for a period of 3 years [2019-20 to 2021-22] has been earmarked for setting up of charging infrastructure under Phase-II of FAME India Scheme. However, no fund for establishment of charging infrastructure has been sanctioned under this phase of the scheme so far.

#### **Promotion of electric vehicles**

995. SHRI BINOY VISWAM: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) the policies by Government to boost electric vehicles in the country;
- (b) the details of infrastructural and other investment implemented by Government to promote the electric vehicles in the country; and
- (c) whether it is a fact that 12 percentage of GST applicable on electric vehicles is hampering its industry growth?

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARVIND GANPAT SAWANT): (a) to (c) In order to promote manufacturing of electric and hybrid vehicle (xEV) technology and to ensure sustainable growth of the same, the Government notified FAME-India Scheme (Phase-I) w.e.f. 1st April 2015 for a period of 2 years with a total outlay of ₹ 795 Crore. The Phase-I of the Scheme was extended from time to time and the last extension was allowed till 31st March 2019 with an increase in the total outlay to ₹ 895 Crore. Phase-I of the Scheme were implemented through four focus areas namely Demand Creation, Technology Platform, Pilot Project and Charging Infrastructure. Under Demand Creation focus area of the scheme, about 2.78 lakh electric/ hybrid vehicles (xEVs) were supported with a total demand incentives of ₹ 343 Crore [Approx] for purchase of xEVs under this scheme. Also, 465 buses were sanctioned to various cities/states under this scheme. In addition to above, several projects were approved/sanctioned under Technology Platform, Pilot Project and Charging Infrastructure focus areas of the scheme.

Based on outcome and experience gained during the Phase-I of FAME India Scheme and after having consultations with all stakeholders including Industry and Industry Associations, Department of Heavy Industry finalized with the approval of Cabinet and accordingly notified the Phase-II of FAME India Scheme on 8th March 2019, which is for a

period of three years commencing from 1st April 2019 with a total budgetary support of ₹ 10,000 crore. This phase will mainly focus on supporting electrification of public & shared transportation, and aims to support through subsidies 7000 e-Buses, 5 lakh e-3 Wheelers, 55000 e-4 Wheeler Passenger Cars and 10 lakh e-2 Wheelers. In addition, creation of charging infrastructure will be supported in selected cities and along major highways to address range anxiety among users of electric vehicles. This Phase of FAME Scheme envisages support for setting up of adequate public charging infrastructure to instill confidence among EV users, through active participation and involvement of various stakeholders including Government agencies, industries and Public Sector Enterprises (PSEs). A budget provision of ₹ 1000 Crore for a period of 3 years [2019-20 to 2021-22] has been earmarked for establishment of charging infrastructure under this Phase of FAME Scheme.

Further, Energy Efficiency Services Limited (EESL) under the Ministry of Power has informed that they have installed 209 AC Chargers (Slow) and 132 DC Chargers (Fast) all over India, as per Statement (*See* below). In addition, the following projects/proposals for establishment of charging infrastructure have also been funded under FAME India Scheme,

Sl. No.	Name of the Project/Proposals	Implementing Agencies
1.	Public Fast Charging Infrastructure Network for Electric Vehicles at Bangalore	M/s Mahindra Reva Electric Vehicles Pvt. Ltd. in collaboration with Lithium Urban Technologies Pvt. Ltd.
2.	Proposal for putting up of Solar Based Charging Infrastructure for EVs in NCR	Rajasthan Electronics & Instruments Limited (REIL), Jaipur
3.	Proposal for putting up of Solar Based Charging Infrastructure for EVs in the premises of Udyog Bhawan	Bharat Heavy Electrical Limited (BHEL)
4.	Proposal of Setting-up 200 Charging Stations in NCR of Delhi, Jaipur & Chandigarh	Rajasthan Electronics & Instruments Limited (REIL), Jaipur
5.	Setting up of solar based charging stations in Delhi-Chandigarh-Delhi Highway	Bharat Heavy Electrical Limited (BHEL)
6.	Setting up of charging stations in Delhi-Jaipur-Delhi Highway and in Mumbai-Pune-Mumbai Highway (Solar as well as Conventional)	Rajasthan Electronics & Instruments Limited (REIL), Jaipur

Various other initiatives have been taken by the Government to promote electric mobility in the country. Some of them are summarized hereunder ,

- (i) Under new GST regime, the rates of GST on Electric Vehicles has been kept in the lower bracket of 12% (with no Cess) as against the 28% GST rate with Cess up to 22% for conventional vehicles.
- (ii) Ministry of Power has allowed sale of electricity as 'service' for charging of electric vehicles. This would provide a huge incentive to attract investments into charging infrastructure.
- (iii) Ministry of Road Transport Highways issued notification regarding exemption of permit in case of battery operated vehicles.

Since GST on Electric Vehicle (EV) is quite less compared to conventional vehicles, Government expects growth of EV industry in near future.

***Statement***

*List of Charging Stations (PAN India)*

State	Government Office/ Institution	AC Charger (Slow)	DC Charger (Fast)
1	2	3	4
Delhi/NCR	SDMC	24	11
	NDMC	28	9
	NTPC	10	3
	PFC	1	-
	Ministry of Power	4	1
	15th Finance Commission	2	1
	Power Grid Corporation Limited	5	2
	MNRE	2	1
	Gurgaon Metropolitan Development Authority (GMDA)	5	1
	NISE	1	-

1	2	3	4
	CEA	2	1
	IREDA	1	-
	UNEP	1	-
	NITI Aayog	7	3
	Gujarat Bhawan	1	1
	Department of Heavy Industries	6	-
	Prime Minister's Office (PMO)	9	6
	BSES Rajdhani	1	1
	GIZ	2	-
	AAI	4	5
	Department of Economic Affairs (Ministry of Finance)	6	4
	ONGC Videsh	2	1
	EESL	1	1
	BSES Yamuna Power Ltd.	1	1
	Ministry of Health	1	1
	NHPC	1	1
	CAG	1	1
	Rail Coach Factory	2	1
	Ministry of External Affairs	2	1
	Parliament House	4	3
	PGIMER, Dr. Ram Manohar Lohia Hospital	1	1
	Rashtrapati Bhawan	3	1
Madhya Pradesh	Indore (Atal Indore City Transport)	1	1
	Bhopal (MPUVNL, Devi Ahilyabai Vishwavidyalaya)	2	1
Telangana	GMMC, Hyderabad	8	2

1	2	3	4
Maharashtra	Mumbai	2	2
Andhra Pradesh	APEPDCL		
	APSPDCL		
	GVMC		
	VMC		
	ACRDA		
	AMC		
	NREDCAP	20	29
	RMC		
	DC Vizag		
	DC Guntur		
	DC Tirupati		
	DC Krishna		
	DC East Godavari		
Andaman and Nicobar			
Island	Andaman and Nicobar Island	8	4
Jharkhand	JBVNL	15	7
Gujarat	MGVCL, DGVCL	10	2
Lucknow	Lucknow Development Authority, UP Khadi	2	1
Delhi/ NCR	NDMC Public Charging station	-	20
TOTAL		209	132

#### **Reduction of Stake in PSUs**

996. SHRI K. C. RAMAMURTHY: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) details of companies in which Government has 51 per cent or more stake, PSU-wise;